

ITEM NO.106

COURT NO.12

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 10258/2017

U.P. POWER CORPORATION LTD & ORS.

Appellant(s)

VERSUS

YASH PAL SINGH & ORS.

Respondent(s)

WITH

C.A. No. 7406/2018 (III-A)

IA No. 86881/2018 - EXEMPTION FROM FILING O.T.)

C.A. No. 721-722/2021 (III-A)

IA No. 23334/2021 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 25680-25681/2018 (XI)

IA No. 121074/2018 - EXEMPTION FROM FILING O.T.

IA No. 121075/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/
ANNEXURES)

Date : 01-12-2022 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA

HON'BLE MR. JUSTICE S. RAVINDRA BHAT

For Parties

Ms. Samridhi Arora, Adv.

Ms. Anamika Ratan, Adv.

Mr. Himanshu Bhushan, AOR

Mr. Pradeep Misra, AOR

Mr. Daleep Dhyani, Advocate.

Mr. Manoj Kumar Sharma, Advocate.

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Mr. Rakesh Uttamchandra Upadhyay, AOR

Ms. Aarti U. Mishra, Adv.

Mr. M.K. Verma, Adv.

Dr. Manoj Gorkela, Adv.

Mr. Pranesh, Adv.

Mr. Varun Kumar, Adv.

Mr. Adutiya Veer, Adv.

M/S. Gorkela Law Office, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

Heard in part.

List on 12.01.2023.

**(JATINDER KAUR)
SENIOR PERSONAL ASSISTANT**

**(DIPTI KHURANA)
ASSISTANT REGISTRAR**